GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 5208

ANSWERED ON 03.04.2023

Assets Monetization Programme

5208. SHRI VELUSAMY P.:

Will the Minister of FINANCE be pleased to state:

- a) whether the objective of the asset monetization programme launched by the Government is to unlock the value of investment made in public assets which have not yielded appropriate or potential returns so far and if so, the details thereof;
- b) the targets given to various Ministries to explore the possibilities of earning more income through asset monetization programme and the steps taken by them to achieve the said targets for the year 2022-23;
- c) the total amount realized under the said programme vis-a-vis the target for the Ministries of Railway and Coal; and
- d) whether the assets identified under the said programme will be sold to private players and if so, the details thereof?

ANSWER THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KISHANRAO KARAD)

NITI Aayog has informed that:

(a)&(b): National Monetisation Pipeline is aimed at enabling accelerated infrastructure creation and bringing efficiencies in infrastructure operation and maintenance for a multiplier impact on the economy. As NMP was launched in August 2021, FY21-22 was the first year of its implementation.

Under NMP, value of assets envisaged to be monetized was about Rs. 88,000 crore during FY21-22 and Rs. 1,62,422 crore during FY22-23. Assets from key ministries that comprised this value include M/o Road Transport & Highways, M/o Railways, M/o Power, M/o Coal, M/o Ports Shipping & Waterways, M/o Petroleum & Natural Gas, Department of Telecom and M/o Civil Aviation. Ministries and departments are processing proposals and have undertaken multiple initiatives towards expediting roll out and fructification of transactions envisaged during FY22-23. This include detailed due diligence in accordance with extant guidelines, periodic review meetings, empowered committees for fast track processing, inter-ministerial consultations to resolve structural issues, from time to time. Additionally, periodic reviews at the programme level are being undertaken by a multi-level institutional mechanism.

- (c): During FY 21-22, transactions with aggregate monetisation value of about Rs. 97,000 crores in terms of accruals or private investments were completed. During FY 22-23, based on the updates collated from the line ministries & departments till the end of January 31, 2023, proposals with an estimated monetisation value of about Rs. 76,000 crores were completed by various ministries and submitted for review. The aggregate monetisation value under NMP for assets of Ministry of Railways and Ministry of Coal was Rs. 1.52 lakh crore and Rs. 28,747 crore respectively over the NMP period (FY 22-25).
- (d): Monetisation of assets identified under NMP is envisaged either through structured Public Private Partnerships (PPP) or through capital market-based instruments. The detailed structure is normally finalised on a case-to-case basis in accordance with extant guidelines and regulations subject to appraisal and approval by competent authority.
